

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-106
IB-2373/ND/2019

IN THE MATTER OF:

M/s Krishna Surgical Specialities Pvt Ltd.

Vs.

M/s Medeor Hospital Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 26.09.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : None

For the Respondent : None

ORDER

None present. In the interest of justice adjourned to 10.10.2019.

Sd-

(SUMITA PURKAYASTHA)
MEMBER (T)

Sd-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

(KB)